NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 36/18 in CP No.74/17	-	For hearing on IA	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Proveen Kumaz

Khaiten &w.

Petitsmer RESPONDENTS

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 189/17 is actually listed today for orders. However, Counsel for Petitioner has filed an application on 16/02/2018 which is numbered as I.A 36/18. Therefore, the orders could not be prepared in I.A 189/17. Counsel for Respondent informed that, he has received copy of I.A 36/18 and requested time to file objections, list it for filing objection on 09/03/2018. I.A 189/17 which was already heard by the Tribunal on both sides. Therefore, list I.A 189/17 for orders on 09/03/2018.

Member (T)

Member (J)